

Government of Jammu and Kashmir  
Finance Department  
Civil Secretariat, Jammu

Notification  
Jammu, the 24<sup>th</sup> of December, 2019

SO-41 -In exercise of the powers conferred by sub-section (1) of section 11 of the Jammu and Kashmir Goods and Services Tax Act, 2017, the Government on the recommendations of the Council, is direct that in notification SRO-GST-2 dated 8<sup>th</sup> July, 2017, the following amendment shall be made to the Schedule appended thereto, namely:-

"after S. No. 103 and the entries relating thereto, the following S. No. and the entries shall be inserted:-

(1)	(2)	(3)
"103A	26	Uranium Ore Concentrate"

This notification shall be deemed to have come into force with effect from 8<sup>th</sup> day of July, 2017:

Provided that no refund shall be made of all such tax which has been collected during the interregnum, which could not have been collected, had this notification been issued.

By Order of the Government of Jammu and Kashmir.

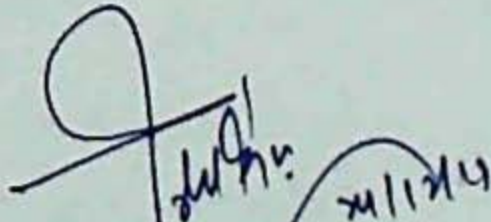
Sd/-  
(Dr. Arun Kumar Mehta), IAS  
Financial Commissioner,  
Finance Department

Dated: 24-12-2019

No: ET/Estt/119/2017-IV

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Financial Commissioner to the Hon'ble Governor.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Excise Commissioner, J&K.
9. Commissioner, State Taxes, J&K.
10. Additional Commissioner, State Taxes (Adm) Jammu/Kashmir.
11. Additional Commissioner, State Taxes Tax Planning, J&K.
12. Pvt. Secretary to Hon'ble Advisor (S)
13. President Kashmir Chamber of Commerce & Industry, Kashmir.
14. President Federation of Industry, Kashmir.
15. President Chamber of Commerce & Industry, Jammu.
16. President Industries Association Bari Brahmana/Samba.
17. President Tax Bar Association, Jammu/Srinagar.
18. General Manager, Government Press Jammu/Kashmir.
19. Private Secretary to the Financial Commissioner, Finance Department.
20. Government Order file/Stock file/Incharge website.

  
(Dr. Aadi Fareed)  
Deputy Secretary to the Government